NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 68/560/NCLT/AHM/2017 (New) Madhya Pradesh High Court Jabalpur Bench CP No. 8/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

Name of the Company:

Mukund Das Maheshwari

V/s.

ROC, Gwalior

Section of the Companies Act:

Section 560 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1.

2.

ORDER

None appeared for Petitioner and Respondent.

Registry is directed to issue notice to both parties to appear in person or through their professional on the next hearing date.

List the Matter on 01.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 22nd day of May, 2017.